

State owned tubewells. The State Governments are, however, giving financial assistance by way of loans under the Grow More Food Programme for privately owned tubewells, proposed to be connected with electric power.

(b) No.

(c) Does not arise.

#### Passenger Amenities

\*1429. **Shri Ramachandra Reddi:** Will the Minister of Railways be pleased to state:

(a) whether independent arrangements for water supply have been made by the Railways at Chituvur Railway Station (Southern Railway); and

(b) if so, when and at what cost?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). The proposals for independent arrangements for water supply at the station are under examination of the Railway.

#### Bonus for Tea Labour

\*1430. **Shri K. P. Tripathi:** Will the Minister of Labour be pleased to state:

(a) whether the Bonus agreement for Labour between the Tea Labour Industry for the North India concluded in January, 1956 stipulates that the Second instalment of bonus for 1954 should be paid in National Savings Certificates;

(b) whether there are proposals under consideration to modify it to enable payment into the provident Fund of the recipients instead of purchasing National Savings Certificates; and

(c) if so, whether any decision has been taken?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) A suggestion to this effect has been received.

(c) No.

#### Kosi Project Authority

\*1431. **Shri L. N. Mishra:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1594 on 20th April, 1956 and state:

(a) whether it is a fact that wagons supplied to the Kosi Project for transport of cement, coal and steel were inadequate as compared to their needs;

(b) if so, the reasons therefor;

(c) the number of wagons demanded and supplied; and

(d) whether the Kosi Project gets same treatment in matter of priority for wagons as the other river valley projects?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) Does not arise.

(c) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 36].

(d) There is no special priority for other river valley projects except programmed movements sponsored by State Governments or the Union Government and accepted by Railways. Kosi Project, however, enjoys a special priority under Item 'C' of the Preferential Traffic Schedule.

#### Railway Wireless Operators

\*1432. **Shri Raghuraj Sabai:** Will the Minister of Railways be pleased to refer to the reply given to unstarred Question No. 1843 on 7th May, 1956 and state whether the combined seniority list of the wireless operators of the Northern Railway has since been finalised?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** it will be finalised by 30-9-1956.

#### रासायनिक खाद

\*१४३३. श्री श्री राज नारायण दास : क्या खाद और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार रासायनिक खादों के उत्पादन, आयात और उपयोग के सम्बन्ध में अपनी नीति पर फिर से विचार कर रही है या कर चुकी है ;

(ख) यदि हाँ, तो इस पुनर्विचार की पृष्ठभूमि क्या है और किन विशेष परिस्थितियों में ऐसा किया जा रहा है ;

(ग) क्या किसी नई पद्धति पर इन खादों के उपयोग सम्बन्धी प्रयोगों के फलस्वरूप फसलों की लागत में विशेष कमी की जा सकती है; और